

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305
IB-428(ND)/2022

IN THE MATTER OF:

M/s. Lightspeed Advisory Services India Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 59

Order delivered on 19.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rajan Das Gupta, Liquidator

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Applicant. In compliance with the order dated 22.03.2024, the Applicant has filed the check list and taken us through the check list.

Arguments heard.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**